

**Part A: List of circulars consolidated by the Master Circular**

<b>No.</b>	<b>Circular No.</b>	<b>Date</b>	<b>Subject</b>
1	FIC No. 984-994/ 01.02.00 / 91-92	June 23, 1992	Investment Portfolio- Transactions in Securities
2	FIC No. 493-503/ 01.02.00 / 92-93	January 4, 1993	Investment Portfolio- Transactions in Securities
3	FIC.No. 937-947/ 01.02.00/93-94	April 22, 1994	Monitoring the Activities of Subsidiaries / Mutual Funds
4	FIC. No. 551 / 01.08.00/ 95-96	January 24, 1996	Investment Portfolio- Transactions in Securities- Role of Brokers
5	FIC. No. 198 / 01.08.00/ 96-97	September 2, 1996	Investment Portfolio- Transactions in Securities
6	FIC. No. 7 / 01.08.00/ 96-97	February 19, 1997	Investment Portfolio- Transactions in Securities
7	DBS.FID.No.23 / 01.08.00/ 97-98	January 20, 1998	Investment Portfolio- Transactions in Securities- Role of Brokers
8	DBS.FID.No.40 / 01.08.00/ 98-99	April 28, 1999	Issue of Sub-Ordinated Debt for Raising Tier II Capital
9	DBS.FID.No.C-9 / 01.02.00/ 2000-01	November 9, 2000	Guidelines for Classification and Valuation of Investments
10	DBS.FID.No. C-10 / 01.02.00/ 2000- 01	November 22, 2000	Investment Portfolio- Transactions in Securities- Role of Brokers
11	DBS.FID.No. C-4 / 01.02.00/ 2001-02	August 28, 2001	Holding of Instruments in Dematerialised Form
12	DBS.FID.No. C-6 / 01.02.00/ 2001-02	October 16, 2001	Guidelines for Classification and Valuation of Investments- Clarifications/ Modifications
13	DBS.FID.No. C-10 / 01.02.00/ 2001- 02	February 1, 2002	Treatment of Restructured accounts- Clarifications
14	DBS.FID.No.C- 10/01.02.00/2001- 02	July 18, 2002	Transactions in Government Securities
15	DBS.FID No. C-3 / 01.02.00/2002-03	July 22, 2002	Guidelines for classification and valuation of investments - Clarifications
16	IDMC/PDRS/ 3432 / 10.02.01/2002-03	February 21, 2003	Ready Forward Contracts

17	IDMC.3810 / 11.08.10 / 2002-03	March 24, 2003	Guidelines for uniform accounting for Repo / Reverse repo transactions
18	IDMC.MSRD.4801 / 06.01.03/2002-03	June 3, 2003	Guidelines on Exchange Traded Interest Rate Derivatives
19	DBS.FID No.C-16 /01.02.00/2002-03	June 20, 2003	Investment Portfolio - Transactions in Securities - Audit Review and Reporting System - Modifications
20	DBS.FID.No.C-1/01.02.00/2003-04	July 1, 2003	Trading in Government of India Securities on Stock exchanges
21	<a href="#">DBS.FID.No.C-11/01.02.00/2003-04</a>	January 8, 2004	Final guidelines on investment by the FIs in debt securities
22	<a href="#">DBS.FID.No.C-6 / 01.02.00 /2004-05</a>	August 30, 2004	Holding of Investments in Dematerialised Form
23	<a href="#">DBOD.No.FID.FIC.3/ 01.02.00 / 2007-08</a>	July 2, 2007	Prudential norms for classification, valuation and operation of investment portfolio by FIs
24	<a href="#">DBOD.FID.No.FIC - 5 / 01.02.00 / 2007-08</a>	June 04, 2008	Valuation of Non-SLR securities issued by the Government of India

**Part B: List of other circulars containing instructions related / relevant to Investments now superceded**

No.	Circular No.	Date	Subject
1	FIC. No. 338 / 01.08.00/ 95-96	November 3, 1995	Investment Portfolio- Classification of Investments Under ' Permanent and Current' Category
2	DBS.FID. No. 22 / 01.02.00/ 97-98	January 15, 1998	Settlement of Institutional Transactions in the Depository
3	DBS.FID. No. 3 / 01.02.00/ 99-00	August 10, 1999	Permission to Undertake Ready Forward Transactions
4	DBS.FID. No. C-15 / 01.02.00/ 99-00	April 8, 2000	Ready Forward Transactions
5	IECD. 15/08.15.01/ 2000-01	April 30, 2001	Investment in Commercial paper
6	DBS.FID.No. C-16 / 01.02.00/ 2001-02	May 14, 2002	Ready Forward Contracts- through CCI Ltd.